

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2341
ANSWERED ON:15.12.2008
REGULATIONS FOR PACKAGED PRODUCTS
Chowdhury Shri Adhir Ranjan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to amend the rules and regulations governing the sale of packaged products in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (c): The amendment to the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 are made from time to time based on proposals received from stake holders like enforcement authorities in States and UTs., industries and, trade and industries association. Amendments to the Rules would be made, in future, as and when found necessary.